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Title : Regarding pending projects under Pradhan Mantri Gram Sadak Yojana in Visakhapatnam district of Andhra Pradesh.

SHRIMATI KOTHAPALLI GEETHA (ARAKU): I wish to bring to your kind notice the functioning of Pradhan Mantri Gram Sadak Yojana (PMGSY) in my constituency, Araku as well as in the Visakhapatnam District of Andhra Pradesh.

As the chairman of the DISHA committee of Visakhapatnam district, I have been conducting meetings at the district level as it has come to the notice that Visakhapatnam has not been allocated works under PMGSY since 2013. Many works to the tune of Rs. 230 crore are left unfinished due to non-performance of the contractors or no-response to tenders.

Due to these factors, further works are being affected and hence the connectivity issue is being stalled. Hence, I request the Ministry of Rural Development through you, that such works which are held up due to non-performance should be immediately given to others on supplementation basis and also action be initiated against such contractors who have defaulted.

Further, I also request the Ministry to issue necessary instructions to the district authorities to take measures in resolving the pending projects, so that fresh approvals are accorded.